Further, to enhance the security posture the Department of Telecommunications has in September, 2018 mandated Minimum Requirements for Security Policy (MRSP) for the licensed telecom service providers. The Department of Telecommunications also conducts regular security audits to establish the compliance to the security requirements by the licensed telecom service providers.

The Government has in November, 2018 established the Security Assurance Standards Facility (SASF) in Bengaluru that is entrusted with the responsibility to develop Indian Telecom Security Assurance Requirements for telecom equipment, irrespective of the source, to ensure security in digital communication at the national level. This facility will work for security from the national perspective and also facilitate the development of testing and certification ecosystem in the country through participation in the activities of recognition of security test labs and security certification of telecom equipment based on test results reported by these labs.

## Exploitation of farmers by procurement agencies

2650. SHRI RAJKUMAR DHOOT: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is aware that personnel of Government procurement agencies in various mandis of the country, in connivance with private traders, reject the produce of the farmers who bring it to mandis for sale, on one pretext or the other thereby forcing the poor farmers to sell their produce at throwaway prices to the private traders;
  - (b) if so, the details thereof; and
- (c) the action Government has taken or proposes to take against such corrupt personnel and save the farmers from being exploited?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (c) No such incidence has come to the notice of the Department of Food and Public Distribution, Government of India.

There exists a transparent and uniform policy for procurement by Government Agencies. Under this policy, wheat and paddy offered by farmers, within the stipulated period and conforming to the specifications (Fair Average Quality norms) prescribed in advance by Government of India, are purchased at Minimum Support Price (MSP) by the State Government agencies and Food Corporation of India (FCI) for Central Pool. Coarsegrains are procured by State Governments as per the procurement plan prepared in consultation with FCI and approved by the Central Government. However,

farmers are free to sell their produce in the open market if they find the price and conditions favourable.

## Rotting of foodgrains

†2651. SHRI LAL SINH VADODIA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that the matter of rotting of a large quantity of foodgrains owing to drench caused by rain has come to light;
- (b) if so, whether Government is considering to enquire about reasons of rotting of foodgrains; and
  - (c) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) No, Sir. The quantity of foodgrains of Central Pool stocks stored in godowns of Food Corporation of India (FCI) which got damaged due to rain/flood/cyclone during last three year is as under:—

(Figures in MTs)

Year	Quantity of foodgrains damaged due to rain/cyclone/flood
2015-16	2158
2016-17	346
2017-18	1554

(b) and (c) Not applicable in view of the (a) above.

## Option to exit from Aadhaar

2652. DR. SANJAY SINH: SHRI HUSAIN DALWAI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether UIDAI has received requests for opting-out of Aadhaar scheme, post Supreme Court judgement on Aadhaar, if so, action taken thereon;
- (b) whether UIDAI has created an option to exit from Aadhaar scheme, if not, when would it allow such an option as per the judgement, if so, details thereof, if not, reasons therefor:

<sup>†</sup> Original notice of the question was received in Hindi.